27.2.13

Hon'ble Justice Sri Alok Kumar Singh, Member (J) Hon'ble Sri D. C. Lakha, Member (A)

For applicant Sri Shireesh Kumar.

For respondents Sri S. P. Singh for Sri Sunil Sharma.

Learned counsel for the applicant says that required compliance has been made and this contempt petition has become infructuous.

In view of the above, this contempt petition is struck off in full and final satisfaction. Notices stands discharged.

Member (1)

Member (1)

vidya

Sater 27-2-12 Sater 27-2-12 20-2-6/2